

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 3
(TO BE ANSWERED ON THE 3rd February 2025)

**GREENFIELD AIRPORT AT RANGEILUNDA, GANJAM DISTRICT OF
ODISHA**

3. DR. SASMIT PATRA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is considering to establish a greenfield airport at Rangeilunda, Ganjam district of Odisha where an airstrip already exists;
- (b) if not, would Government consider establishing it;
- (c) if so, by when would it consider; and
- (d) if not, the reasons thereof for not considering it?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (d): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the GFA policy, if any airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted for construction of airport and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.

GoI has not received any proposal for 'Site Clearance' under GFA Policy from Government of Odisha or any Airport Developer for construction of a Greenfield Airport at Rangeilunda, Ganjam district of Odisha.
